

- (2) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the National Textile Corporation for the year 1994-95 and 1995-96 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-1759/97]

- (3) (i) A copy of the annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 1995-96.
- (iii) A copy of the Annual Account (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1995-96, together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1760/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of National Centre for Jute Diversification, Calcutta, for the year 1995-96 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Jute Diversification, Calcutta, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-1761/97]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 1995-96.

[Placed In Library. See No. LT-1762/97]

Major Port Trust, Amendment Rules, 1997

THE MINISTRY OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN) : I beg to lay on the Table :

- (1) A copy of the Major Port Trust (Payment of Fees and Allowances to Trustees) Amendment Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 70 (E) in Gazette of India dated the 11th February, 1997, under sub-section (3) of section 122 of the Major Port Trusts act, 1963.

[Placed in Library. See No. LT-1763/97]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust for the year 1995-96.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1764/97]

- (4) A copy of each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:
- (i) A copy of the Annual Accounts of the Paradip Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government of the Audited Accounts of the Paradip Port Trust for the year 1995-96.

- (5) Statement (Hindi and English versions) showing reasons for delay, in laying the papers mentioned at (4) above :

[Placed in Library. See No. LT-1765/97]

Demands for Grants of the Ministry of Human Resources Development for the year 1997-98

THE MINISTRY OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): On behalf of Shri S.R. Bommai, I beg to lay on the Table: